

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0007848/2021	AKSHYA SA VS STATE OF ODISHA	TAPOBANTA BARIK VS	/ /0 () //
2	BLAPL/0007849/2021	MILU BHOI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	/ /0 () //
3	BLAPL/0007850/2021	ARUN MAHAKUD @ ASHIS @ BABLU VS STATE OF ODISHA	SANJIB MOHANTY VS	THELKOLOI PS /172 /2016 () //
4	BLAPL/0007851/2021	DAS NAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /82 /2021 () //
5	BLAPL/0007852/2021	RATHA MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /92 /2021 () //
6	BLAPL/0007853/2021	BIKASH KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /104 /2021 () //
7	BLAPL/0007854/2021	RAKESH DIGAL @ BABULU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHIRINGIA /75 /2020 () //
8	BLAPL/0007855/2021	NARAYAN SETHY VS STATE OF ODISHA	LAGNAJIT PATNAIK VS	BADACHANA /302 /2021 () //
9	BLAPL/0007856/2021	MILAN BURGI VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /45 /2021 () //
10	BLAPL/0007857/2021	RAMIO HARIJAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KOTPAD /89 /2021 () //
11	BLAPL/0007858/2021	CHINTAMANI DHARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KOMNA PS /182 /2020 () //

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12	BLAPL/0007859/2021	SK. MASIRUDDIN VS STATE OF ODISHA	PRAVASH CH JENA VS	BHOGRAI /169 /2021 () //
13	BLAPL/0007860/2021	AMANAT VS STATE OF ODISHA	BINI MISHRA VS	ANGUL SADAR PS /925 /2020 () //
14	BLAPL/0007861/2021	SWETAMBARA BAG @ SWETAMBAR BAG VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNAKATAK /78 /2021 () //
15	BLAPL/0007862/2021	DARSHAN @ CHANDAN BEURA VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP LOCK /191 /2021 () //
16	BLAPL/0007863/2021	SHANKAR RAO KUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	KOKSARA /156 /2021 () //
17	BLAPL/0007864/2021	GOBINDA PUJHARI VS STATE OF ODISHA	MANORANJAN PADHY VS	KOKSARA /156 /2021 () //
18	BLAPL/0007865/2021	RAJESH @ RAKESH BAIDYA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /495 /2021 () //
19	BLAPL/0007866/2021	JULY @ JASOMANT MANTRI VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /495 /2021 () //
20	BLAPL/0007867/2021	RAMA CHANDRA BAIDYA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /493 /2021 () //
21	BLAPL/0007868/2021	BHIKARI KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	KOKSARA /156 /2021 () //
22	BLAPL/0007869/2021	JULY @ JASOMANTA MANTRI VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /493 /2021 () //
23	BLAPL/0007870/2021	JULY @ JASOMANTA MANTRI	MANORANJAN PADHY	KHALLIKOTE /494 /2021

**ORISSA HIGH COURT**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007871/2021	RAJESH @ RAKESH BAIDYA	MANORANJAN PADHY	KHALLIKOTE /494 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007872/2021	JAYARAM MAHANANDA	SANGRAMJIT PANDA	MUDANPUR RAMPUR /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007873/2021	RUPA @ RUPADHAR @ RUDHAR MAJHI	JAGANNATH KAMILA	KEGAON /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007874/2021	MILIKSHYA TANDI	JAGANNATH KAMILA	KESINGA /257 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007875/2021	SANJAYA JENA	JAGANNATH KAMILA	SURADA /242 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007876/2021	GUNA PRADHAN @ RABI PRADHAN	AMITAV TRIPATHY	RANPUR /68 /2011
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007877/2021	PURNA HANTAL	TUKUNA KUMAR MISHRA	TENTULIKHUNTI /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007878/2021	RAJAT ROUT @ RAJA	BISWARANJAN DALAI	TIRTOL /234 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007879/2021	UMESH MALLICK	SATYABRATA PANDA	BOUDH /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007880/2021	DASHRATH DINGRI @ DASARATH DUNGURI RAJENDRA NARAYAN ROUT		BARGARH /380 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007881/2021	RAMIO HARIJAN	TIRTH KUMAR SAHU	BORIGUMMA /46 /2021
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0007882/2021	STATE OF ODISHA RANJAN SAGARIA VS	TIRTH KUMAR SAHU VS	// BORIGUMMA /46 /2021 ()
36	BLAPL/0007883/2021	STATE OF ODISHA RAJAN @ RAJKISHORE @ RAJA PARIDA VS	AMITAV TRIPATHY VS	// DASPALLA /63 /2018 ()
37	BLAPL/0007884/2021	STATE OF ODISHA DHARAMPAL SINGH VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
38	BLAPL/0007885/2021	STATE OF ODISHA HAPPY @ PRASANTA KUMAR SETHY VS	MANAS CHAND VS	// KEONJHAR SADAR /209 /2020 ()
39	BLAPL/0007886/2021	STATE OF ODISHA KRUPASINDHU SETHI VS	MANAS CHAND VS	// TARASINGI /130 /2021 ()
40	BLAPL/0007887/2021	STATE OF ODISHA BULU SINGH VS	RAMAKANTA PRADHAN VS	// BAISINGA /135 /2012 ()
41	BLAPL/0007888/2021	STATE OF ODISHA JITU @ JITENDRA KHATUA VS	BASUDEV BARIK VS	// TALCHER TOWN /142 /2020 ()
42	BLAPL/0007889/2021	STATE OF ODISHA BULU @ BULA MOHANTY VS	JYOTIRMAYA SAHOO VS	// DARINGBADI /156 /2003 ()
43	BLAPL/0007890/2021	STATE OF ODISHA ULLA @ ARUNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// BUGUDA /112 /2013 ()
44	BLAPL/0007891/2021	STATE OF ODISHA DEEPAK NAYAK VS	JYOTIRMAYA SAHOO VS	// MOHANA /125 /2021 ()
45	BLAPL/0007892/2021	STATE OF ODISHA MANOJA BADARA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// KALINGA NAGAR /194 /2021 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

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46	CMAPL/0000225/2021	KALYAN JENA VS ADITYA BIRLA NUVO LIMITED, NOW KNOWN AS ADITYA BIRLA FASHIION AND RETAILS LTD	ADV VS	// ()
47	CMP/0000476/2021	AMAN KUMAR LODHA VS JAYKUMARI SAHU	SANJEEV UDGATA VS	// ()
48	CMP/0000477/2021	AMAN KUMAR LODHA VS JAYKUMARI SAHU	SANJEEV UDGATA VS	// ()
49	CMP/0000478/2021	P.AMARENDRA SENAPATI VS P.SABITRI SENAPATI	TANMAY MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) EC/0000001/2008
50	CMP/0000479/2021	M/S KAYPEE ENTERPRISES MINER OWNER THE HAWANI SHANKAR PATI VS NORTH ORISSA WOKERS' UNION, REPRESENTED BY ITS GENERAL SECRETARY BHAWANI SHANKAR PATI,	PRASANTA KUMAR AHLUWALIA VS	
51	CONTC/0005469/2021	HINDI TEACHERS ASSOCIATION,ODISHA VS NIHAR RANJAN MOHANTY,SECY. B.S.E,ODISHA	ADV. VS	// ()
52	CONTC/0005470/2021	SAROJINI JENA VS SASWAT MISHRA,IAS	ADV. VS	// ()
53	CONTC/0005471/2021	RAJAT KUMAR DUTTA VS HEMANTA SHARMA,IAS	ADV. VS	// ()
54	CONTC/0005472/2021	UDAYANATH PANDA VS ASHOK K.K.MEENA,PRINCIPAL SECY.,PANCHAYATI RAJ AND D.W DEPT.	ADV. VS	// ()
55	CONTC/0005473/2021	JAYARAM TRIPATHY VS G.MATHI VATHANAN,IAS	RITURANJAN CHHOTARAY VS	// ()
56	CONTC/0005474/2021	JAYARAM BEHERA VS MONA SHARMA,IAS	ADV. VS	// ()
57	CONTC/0005475/2021	SURATH CHOUDHURY	ADV.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

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		VS	VS	()
58	CONTC/0005476/2021	MONA SHARMA,IAS SANTOSH KUMAR NAYAK	ADV.	//
		VS	VS	()
59	CONTC/0005477/2021	MONA SHARMA,IAS JYOTIRMAYEE BEHERA	TRILOCHAN DASH	//
		VS	VS	()
60	CONTC/0005478/2021	MONA SHARMA,IAS RAMESH CHANDRA PRADHAN	ADV.	//
		VS	VS	()
61	CONTC/0005479/2021	MONA SHARMA,IAS PRABHAT KUMAR NAYAK	ADV.	//
		VS	VS	()
62	CONTC/0005480/2021	BISHNUPAD SETHI,IAS JITENDRA SUBUDHI	ADV.	//
		VS	VS	()
63	CONTC/0005481/2021	G.MATHI VATHANAN,IAS P.SURESH	ADV.	//
		VS	VS	()
64	CONTC/0005482/2021	BISHNUPAD SETHI,IAS KRUSHNA PRIYA RATHA	SIDHESWAR MALLIK	//
		VS	VS	()
65	CRLA/0000471/2021	SURESH CHANDRA MOHAPATRA,CHIEF SECY. PRADEEP MOHANTY @ BABAJI MOHANTY	PARTHA SARATHI NAYAK	RAGHUNATHPALI /289 /2019
		VS	VS	()
66	CRLA/0000472/2021	STATE OF ODISHA BIRANJAN SAHOO@BIRA	RAJJEET ROY	MAHILA P.S. BUXIBAZAR /33 /2019
		VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
67	CRLMA/0000204/2021	STATE OF ODISHA RANJIT PRADHAN	MANAS CHAND	Spl/0000052/2019
		VS	VS	BOUDH /119 /2020
68	CRLMA/0000205/2021	STATE OF ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV		()
		VS	VS	//
				DELANGA /70 /2017
				J.M.F.C.,PIPILI(Puri)

**ORISSA HIGH COURT**

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69	CRLMA/0000206/2021	RUSHI PRASAD NAHAK KUNA@MAICHIA DAS VS STATE OF ODISHA	B.N.MAHAPATRA VS	GR/0000157/2017 SUKINDA /143 /2021 ()
70	CRLMC/0001594/2021	RAMACHANDRA SWAIN VS STATE OF ODISHA	MANORANJAN DAS VS	// / /0 ()
71	CRLMC/0001595/2021	SRIDHAR SUTAR VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// / /0 ()
72	CRLMC/0001596/2021	RATNA MUNDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BOLANI /28 /2013 ()
73	CRLMC/0001597/2021	RAKESH TIWARI VS STATE OF ODISHA	JAGANNATH KAMILA VS	// MATHILI /110 /2020 ()
74	CRLMP/0001605/2021	MANMOHAN GOENKA VS STATE OF ODISHA	MOHIT AGARWAL VS	// / /0 ()
75	CRLMP/0001606/2021	BANAMALI NAYAK VS SUKANTI NAYAK	BINODA KUMAR MISHRA VS	// / /0 JUDGE FAMILY COURT, KEONJHAR(Kendujhar)
76	CRLREV/0000338/2021	SUBASH JENA @ SIBA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	Crp/0000004/2020 RAJNAGAR /125 /2012 ()
77	CRLREV/0000339/2021	SIBA PRASAD PANI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// ASKA /112 /2021 ()
78	FAO/0000187/2021	SURYAMANI MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// / /0 ()
79	RVWPET/0000170/2021	BHARAT BHUSAN PANDA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// / /0 ()

## ORISSA HIGH COURT

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80	RVWPET/0000171/2021	LAXMINARAYAN DEV @SATYANARAYAN DEB VS STATE OF ODISHA REPRESENTED THROUGH ITS SECY., REVENUE AND DISASTER MANAGEMENT DEPT	NIRMAL CHANDRA MOHANTY VS NIRMAL CHANDRA MOHANTY	// 0 DEPT
81	RVWPET/0000172/2021	MAHANT RAGHUBIR DAS VS STATE OF ODISHA REPRESENTED THROUGH ITS SECY., REVENUE AND DISASTER MANAGEMENT DEPT	NIRMAL CHANDRA MOHANTY VS NIRMAL CHANDRA MOHANTY	// 0 DEPT
82	TRP(C)/0000281/2021	JANGYASENI MISHRA VS CHANDAN KUMAR MISHRA	BRAJAMOHAN SARANGI VS BRAJAMOHAN SARANGI	// 0 //
83	TRP(C)/0000282/2021	KABITA BEHERA VS RAJGOPAL YADAV	ASHOK KUMAR SWAIN(1) VS ASHOK KUMAR SWAIN(1)	// 0 //
84	WA/0000714/2021	MANAGEMENT OF THE BAHADAJHOLA SERVICE CO-OPERATIVE SOCEITY VS GOURAHARI SAHOO	CHITTOBHARI VS CHITTOBHARI	// 0 //
85	WA/0000715/2021	KULAMANI PATEL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS BIRAJA PRASANNA SATAPATHY	// 0 //
86	WP(C)/0028217/2021	KULAMANI MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS SUSHANTA KUMAR MISHRA	// 0 //
87	WP(C)/0028218/2021	KABITA MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS SUSHANTA KUMAR MISHRA	// 0 //
88	WP(C)/0028219/2021	MAMATA PANIGRAHI VS SUPERINTENDENT OF ENGINEERS, ELECTRICAL, TATA POWER SUPPLY LTD.,	SURENDRA PRASAD BARIK VS SURENDRA PRASAD BARIK	// 0 //
89	WP(C)/0028220/2021	SASMITA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SUBHADUTTA ROUSTRAY	// 0 //
90	WP(C)/0028221/2021	DEBASHISH MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SUBHADUTTA ROUSTRAY	// 0 //
91	WP(C)/0028222/2021	SAGAR KUMAR BEHERA	SUBHADUTTA ROUSTRAY	//



## ORISSA HIGH COURT

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0028223/2021	RAJKUMAR PARIDA	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0028224/2021	PRASHANT KUMAR MALIK	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. KENDRAPADA		//
94	WP(C)/0028225/2021	BISWA RANJAN SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. BHUBANESWAR		//
95	WP(C)/0028226/2021	PURNA CHANDRA DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0028227/2021	PANCHANAN JENA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0028228/2021	SHABANA AZME	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0028229/2021	YUGANTAR NAYAK	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0028230/2021	PADMABATI GHADEI	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0028231/2021	SRIMAN ARIPT MOHANTY	RUDRA PRASAD KAR	//
		VS	VS	0
		THE ODISHA PUBLIC SERVICE COMMISSION		//
101	WP(C)/0028232/2021	M/S. JSW STEELS LTD.	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0028233/2021	RASHMIREKHA BEHURA	PRABHAT KUMAR DASH	//
		VS	VS	0

## ORISSA HIGH COURT

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103	WP(C)/0028234/2021	STATE OF ODISHA STATE OF ODISHA VS DILLIP KUMAR BADAPANDA	SENIOR STANDING COUNSEL, (S AND ME) VS	// // 0 //
104	WP(C)/0028235/2021	STATE OF ODISHA VS KARTIK DASH	SR.STANDING COUNSEL, (S AND ME) VS	// 0 //
105	WP(C)/0028236/2021	STATE OF ODISHA VS PRATYUSA KUMAR DAS	SENIOR STANDING COUNSEL ( S AND ME) VS	// 0 //
106	WP(C)/0028237/2021	STATE OF ODISHA VS PRABINO KUMAR PATRO	SENIOR STANDING COUNSEL ( S AND ME) VS	// 0 //
107	WP(C)/0028238/2021	M/S. BPCL VS SUDHAKAR BEHERA	S.D.DAS VS	// 0 //
108	WP(C)/0028239/2021	DEENABANDHU PRUSTY VS STATE OF ODISHA	S.D.DAS VS	// 0 //
109	WP(C)/0028240/2021	BIJAYA KUMAR TANDI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
110	WP(C)/0028241/2021	TEJRAJ SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
111	WP(C)/0028242/2021	PARAMESWAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
112	WP(C)/0028243/2021	ANITYA RANJAN JENA VS R.T.O.,KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
113	WP(C)/0028244/2021	BAIBASUTA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //

**ORISSA HIGH COURT**

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114	WP(C)/0028245/2021	ANITYA RANJAN JENA VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
115	WP(C)/0028246/2021	JITENDRA KUMAR BHUYAN VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
116	WP(C)/0028247/2021	SURYA NARAYANA KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
117	WP(C)/0028248/2021	SUSANTA KUMAR BISWAL VS R.T.O, CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
118	WP(C)/0028249/2021	BIKASH MISHRA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
119	WP(C)/0028250/2021	PRADIP KUMAR NAYAK VS R.T.O., JAJPUR	SITANSU MOHAN SINGH VS	// 0 //
120	WP(C)/0028251/2021	PRADIP KUMAR NAYAK VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
121	WP(C)/0028252/2021	BIBHUTI BHUSAN SAMAL VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
122	WP(C)/0028253/2021	M/S. SAI TRADERS VS COLLECTOR, JAJPUR	SURENDRA NATH KAR VS	// 0 //
123	WP(C)/0028254/2021	LILANIDHI PATJOSHI VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
124	WP(C)/0028255/2021	CHINTAMANI SATNAMANI VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
125	WP(C)/0028256/2021	SARAT CHANDRA PARICHHA	LAXMI KANTA MOHANTY	//

## ORISSA HIGH COURT

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028257/2021	GOBINDA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CUTTACK		//
127	WP(C)/0028258/2021	DINESH KUMAR NAYAK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028259/2021	GOBINDA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., ANGUL		//
129	WP(C)/0028260/2021	GOBINDA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., BBSR		//
130	WP(C)/0028261/2021	SOMANATH SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0028262/2021	BRUSTY SWAIN	BIDYADHAR MANASINGH	//
		VS	VS	0
		PRITISH PRADHAN		//
132	WP(C)/0028263/2021	ASHOK KUMAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0028264/2021	GHANASHYAM SINGH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
134	WP(C)/0028265/2021	KARUNAKAR MOHANTY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028266/2021	NIRUPAMA NAYAK	DINESH KUMAR PANDA	//
		VS	VS	0
		VICE-CHANCELLOR, SAMBALPUR UNIVERSITY		//
136	WP(C)/0028267/2021	RAJESWARI BISOI @ RAJESWARI MAHABISOPRASANNA KUMAR MISHRA		//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	WP(C)/0028268/2021	STATE OF ODISHA SUSANTA BEHERA VS	SRIKANTA MAHUNTA VS	// // 0
138	WP(C)/0028269/2021	STATE OF ODISHA JANGYADUTTA BEHERA VS	SRIKANTA MAHUNTA VS	// // 0
139	WP(C)/0028270/2021	STATE OF ODISHA DINAKRUSNA MOHANTA VS	SRIKANTA MAHUNTA VS	// // 0
140	WP(C)/0028271/2021	STATE OF ODISHA RAJESH KUMAR GIRI VS	SRIKANTA MAHUNTA VS	// // 0
141	WP(C)/0028272/2021	STATE OF ODISHA SWARUPA SUBHADARSHANI DUTTA VS	SRIKANTA MAHUNTA VS	// // 0
142	WP(C)/0028273/2021	STATE OF ODISHA SURYAKANTA KARAN VS	AMIT PRASAD BOSE VS	// // 0
143	WP(C)/0028274/2021	STATE OF ODISHA PRAGATI MOHAPATRA VS	BIJAYA KUMAR DASH VS	// // 0
144	WP(C)/0028275/2021	STATE OF ODISHA PRAGATI MOHAPATRA VS	BIJAYA KUMAR DASH VS	// // 0
145	WP(C)/0028276/2021	STATE OF ODISHA CLAIM REVIEW COMMITTEE VS	ANUPAM DASH VS	// // 0
146	WP(C)/0028277/2021	S. SEETAMMA ANANTA KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0
147	WP(C)/0028278/2021	STATE OF ODISHA SIBANI SAMANTA VS THE GOVERNMENT OF ODISHA	ASHOK DAS VS	// // 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0028279/2021	MD. SADIQUE ALI VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
149	WP(C)/0028280/2021	GITARANI DAS VS ODISHA GRAMYA BANK	MANOJ KUMAR MOHANTY VS	// 0 //
150	WP(C)/0028281/2021	BASUDEV PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
151	WP(C)/0028282/2021	YASHOBANTA NARAYAN PATHY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
152	WP(C)/0028283/2021	AJITI KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	WP(C)/0028284/2021	M/S SHAKTI STONE CRUSHER VS ORISSA GRAMYA BANK	SIDHARTH PRASAD DAS VS	// 0 //
154	WP(C)/0028285/2021	LAXMIDHAR NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
155	WP(C)/0028286/2021	KAILASH CHANDRA SAHOO VS THE CGM., CORE NETWORK (TX) BSNL.,	PRABODHA CHANDRA NAYAK VS	// 0 //
156	WP(C)/0028287/2021	KAILASH CHANDRA SAHOO VS THE CGM., CORE NETWORK (TX) BSNL.	PRABODHA CHANDRA NAYAK VS	// 0 //
157	WP(C)/0028288/2021	BHABANI NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
158	WP(C)/0028289/2021	PRIYADARSHINEE TRIPATHY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
159	WP(C)/0028290/2021	BHOLESWAR BADHEI	KAUSHIK SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028291/2021	TIKESWAR KISAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028292/2021	ARUN KUMAR MAJHI	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028293/2021	GANGADHAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028294/2021	GUPTA PRASANTA NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028295/2021	GOBINDA CHANDRA PATRO	H.N. TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028296/2021	BIMBADHAR ORAM	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0028297/2021	PRAVAT KUMAR PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028298/2021	M/S. MAHAVIR AGENCY	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BHUBANESWAR		//
168	WP(C)/0028299/2021	SUDARSHAN MISHRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028300/2021	KAILASH CHANDRA DUBE	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028301/2021	ORISSA STATE FINANCIAL CORPORATION	AMITAV DAS	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0028302/2021	UNION BANK OF INDIA ABDUL HADI KHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //
172	WP(C)/0028303/2021	DEBAMRUTA SAHOO VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
173	WP(C)/0028304/2021	BIRANCHI BHUIAN VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
174	WP(C)/0028305/2021	SABITRI NAYAK VS CHIEF MANAGER, UCO BANK	SUBRATA PANDA VS	// 0 //
175	WP(C)/0028306/2021	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
176	WP(C)/0028307/2021	SHARAT CHANDRA PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
177	WP(C)/0028308/2021	CHANDRA SEKHAR DALEI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
178	WP(C)/0028309/2021	BANISHREE PATTANAİK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
179	WP(C)/0028310/2021	SASMITA BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
180	WP(C)/0028311/2021	SUDARSAN MALİK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
181	WP(C)/0028312/2021	BARSHA PANDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0028313/2021	DEBASMITA MAHARANA VS STATE OF ODISHA	G.K.PARIDA VS	// 0 //
183	WP(C)/0028314/2021	KAILASH CHANDRA SAMANTRAY VS ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	BIRAJA PRASANNA SATAPATHY VS	// 0 //
184	WP(C)/0028315/2021	ANUP CHANDRA MOHANTY VS UNION OF INDIA	ASHOK KUMAR SWAIN-1 VS	// 0 //
185	WP(C)/0028316/2021	NARAYAN CHANDRA MOHANTY VS UNION OF INDIA	ASHOK KUMAR SWAIN-1 VS	// 0 //
186	WP(C)/0028317/2021	GANDHARBA PANDA VS ZONAL MANAGER, BANK OF INDIA	ASIT KUMAR JENA VS	// 0 //
187	WP(C)/0028318/2021	RADHAMANI LENKA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
188	WP(C)/0028319/2021	KAMALA CHHATOI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
189	WP(C)/0028320/2021	SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
190	WP(C)/0028321/2021	MANGULI PRADHAN VS UNION OF INDIA THROUGH SECRETARY	VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT	// 0 /0007470/1993
191	WP(C)/0028322/2021	SEBATI MANTRI VS STATE OF ODISHA	BIJAY KUMAR JENA VS	// 0 //
192	WP(C)/0028323/2021	SEKH. KADIR VS COLLECTOR, BARGARH	JYOTIRMAYA SAHOO VS	// 0 //
193	WP(C)/0028324/2021	KALPANA BEHERA	DUSHMANTA SAHOO	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	WP(C)/0028325/2021	LAXMIMANI BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0028326/2021	DR.SASMITA MISHRA	V.NARASINGH	//
		VS	VS	()
		INDIRA GANDHI INST. OF TECH., SARANGA		//
196	WP(C)/0028327/2021	SARAMANI PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
197	WP(C)/0028328/2021	SINDHUSUTA GAHIR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
198	WP(C)/0028329/2021	RATNAKAR SABAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
199	WP(C)/0028330/2021	JALANDAR SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
		STATE OF ORISSA		//
200	WP(C)/0028331/2021	RAMAKANTA BHAL	JAYAKRISHNA MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0011854/2021	SEKH NASIM @ SONU @ MD NASIM	DEBANAN DAS	MANGALA BAG /217 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0011855/2021	SUMANTA PANDA @ JAGAN PANDA	GHANASHYAM DASH	DHARMASALA /412 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0011856/2021	DURYODHAN NAYAK	SUSANTA KU MISHRA	JATNI P.S. /222 /2021
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0011857/2021	AKSHAY KUMAR RAY @ AKHU	SUSANTA KU MISHRA	JATNI P.S. /205 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	ABLAPL/0011858/2021	STATE OF ODISHA RASIKRAJ PADHI VS	TAPAN KUMAR BISWAL VS	// / /0 ()
206	ABLAPL/0011859/2021	STATE OF ODISHA BILASH NAYAK VS	BIPIN KUMAR NAYAK VS	// BALANGA /182 /2021 ()
207	ABLAPL/0011860/2021	STATE OF ODISHA JAMBUBATI CHANDA VS	RAJENDRA NARAYAN ROUT VS	// KHAIRA /159 /2021 ()
208	ABLAPL/0011861/2021	STATE OF ODISHA GOURI SANKAR MOHAPATRA VS	ASHOK DAS VS	// / /0 ()
209	ABLAPL/0011862/2021	STATE OF ODISHA DURGASI KESABA RAO VS	S. SUDHAKAR RAO VS	// PARLAKHEMUNDI /280 /2020 ()
210	ABLAPL/0011863/2021	STATE OF ODISHA JITENDRA PRADHAN VS	LAMBODOR ACHARI VS	// JARADA /196 /2021 ()
211	ABLAPL/0011864/2021	STATE OF ODISHA PRATAP KUMAR DAS VS	MANOJ KUMAR MALLICK VS	// MADHUPATNA /203 /2021 ()
212	ABLAPL/0011865/2021	STATE OF ODISHA MANOJ SHARMA VS	MANOJ KUMAR MALLICK VS	// BRAJARAJNAGAR /121 /2021 ()
213	ABLAPL/0011866/2021	STATE OF ODISHA SRIKANTA SWAIN VS	ASHOK DAS VS	// CHATRAPUR /289 /2020 ()
214	ABLAPL/0011867/2021	STATE OF ODISHA SK. CHAND BABU VS	BHABANI SHANKAR DASPARIDA VS	// SIMULIA /199 /2021 ()
215	ABLAPL/0011868/2021	STATE OF ODISHA HARIHARA PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// / /0 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0011869/2021	MADHUSUDAN TRIPATHY @ MADHU BABU VS STATE OF ODISHA	MANORANJAN PADHI VS	BALIAPANDA /9 /2021 () //
217	ABLAPL/0011870/2021	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	OUPADA /10 /2021 () //
218	ABLAPL/0011871/2021	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	CUTTACK SADAR /494 /2021 () //
219	ABLAPL/0011872/2021	BABLU @ BABULU BAG VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //
220	ABLAPL/0011873/2021	ASHOK KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	JODA /161 /2005 () //
221	ABLAPL/0011874/2021	BIKASH MINZ VS STATE OF ODISHA	JAGANNATH KAMILA VS	RAJGANGPUR /270 /2021 () //
222	ABLAPL/0011875/2021	S.K. KARIM @ SK.RAJA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /300 /2021 () //
223	ABLAPL/0011876/2021	SAMANTA GHIBILA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BINIKA /61 /2015 () //
224	ABLAPL/0011877/2021	SANTOSH PADAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /37 /2021 () //
225	ABLAPL/0011878/2021	HARE KRUSHNA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /225 /2021 () //
226	ABLAPL/0011879/2021	HARE KRUSHNA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR ROAD /43 /2021 () //
227	ABLAPL/0011880/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /158 /2021

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0011881/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /167 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0011882/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /231 /2021
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0011883/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /233 /2021
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0011884/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /259 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0011885/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /333 /2021
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0011886/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /334 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0011887/2021	HARE KRUSHNA SAHOO	PARTHA SARATHI NAYAK	JAJPUR ROAD /336 /2021
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0011888/2021	KALANDI SETHI	PARTHA SARATHI NAYAK	BANTALA /273 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0011889/2021	SUJIT MONDAL	TUKUNA KUMAR MISHRA	UMERKOTE /352 /2021
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0011890/2021	KHAGESWAR DAS	ARUN KUMAR SAHU	INDUSTRIAL /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0011891/2021	JITEN ROUT	BIDYALOK MOHAPATRA	NALCO /181 /2021
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	ABLAPL/0011892/2021	STATE OF ODISHA TAPU NAYAK VS	SRIKANTA PANDA VS	// NAYAPALLI P.S. /380 /2021 ()
240	ABLAPL/0011893/2021	STATE OF ODISHA KISHOR CHANDRA BISWAL VS	JNYANANDA PANDA VS	// BHAWANIPATNA SADAR /324 /2021 ()
241	ABLAPL/0011894/2021	STATE OF ODISHA P. RABINDRA KUMAR DESHIBEHERA VS	RAJENDRA NARAYAN ROUT VS	// ASKA /516 /2021 ()
242	ABLAPL/0011895/2021	STATE OF ODISHA PRATAP SAMAL VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /254 /2021 ()
243	ABLAPL/0011896/2021	STATE OF ODISHA TUNI NATHA VS	JAYAKRISHNA MOHAPATRA VS	// SORO /237 /2021 ()
244	ABLAPL/0011897/2021	STATE OF ODISHA SUJIT KUMAR DASH VS	JAYAKRISHNA MOHAPATRA VS	// BASUDEVPUR /281 /2021 ()
245	ABLAPL/0011898/2021	STATE OF ODISHA JAGANNATH NAYAK VS	MANAS CHAND VS	// TANGI (KHURDA) /258 /2020 ()
246	ABLAPL/0011899/2021	STATE OF ODISHA NARENDRA OJHA VS	B.N.MOHAPATRA VS	// KALIAPANI /67 /2021 ()
247	ABLAPL/0011900/2021	STATE OF ODISHA NIKKY KUMAR PATHAK VS	RAJJEET ROY VS	// BISRA /26 /2021 ()
248	ABLAPL/0011901/2021	STATE OF ODISHA KALIA @ SASIKANTA SUNDERAY VS	MANAS CHAND VS	// BEGUNIA P.S. /168 /2021 ()
249	ABLAPL/0011902/2021	STATE OF ODISHA TUMULI @ SATYABAN KHUNTIA VS STATE OF ODISHA	MANAS CHAND VS	// BEGUNIA P.S. /117 /2019 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0011903/2021	SACHIKANTA SAHOO @ BUNA ACHARY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /90 /2021 () //
251	ABLAPL/0011904/2021	TARA PRASAD PATTANAIAK @ TARA KANTA VS STATE OF ODISHA	BYOTIRYAKA SAHOO VS	TANGI (KHURDA) /311 /2021 () //
252	ABLAPL/0011905/2021	SOUMYA RANJAN SARANGI VS STATE OF ODISHA	ANWAR HUSSEN VS	CUTTACK SADAR /523 /2021 () //
253	WPC(OA)/0000792/2016	PRASANT KUMAR MOHANTY VS STATE OF ODISHA	R.K.BISOI VS	// () //
254	WPC(OAC)/0000027/1999	GOPAL CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
255	WPC(OAC)/0000045/1999	SARAT KUMAR SARANGI VS STATE OF ODISHA	S.MISHRA VS	// () //
256	WPC(OAC)/0000053/1999	DR.PARAMANANDA SAHOO VS STATE OF ODISHA	AJIT KUMAR CHOUDHURY VS	// () //
257	WPC(OAC)/0000056/1999	PURNA CHANDRA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// () //
258	WPC(OAC)/0000063/1999	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	SANTOSH K. MUND VS	// () //
259	WPC(OAC)/0000072/1999	GUNANIDHI BISWAL VS STATE OF ODISHA	JAYASANKAR MISHRA VS	// () //
260	WPC(OAC)/0000073/1999	AMALENDU KUMAR GHOSAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
261	WPC(OAC)/0000086/1999	SIRISH KUMAR BEHERA	SANTOSH K. MUND	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WPC(OAC)/0000089/1999	SUDHAKAR DASH	S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WPC(OAC)/0000090/1999	JYOTI LAXMI DEI	M/S SAKHIDHAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WPC(OAC)/0000095/1999	NILAKANTHA TRIPATHY	G.K BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WPC(OAC)/0000096/1999	JYOTISH CHANDRA BISWAL	PRASANNA KUMAR BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WPC(OAC)/0000097/1999	RANJAN KUMAR MOHARANA	PRASANA KUMAR BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WPC(OAC)/0000099/1999	NARAYAN MOHAPATRA	DEVASHIS PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WPC(OAC)/0000119/1999	KRUSHNA CHANDRA SWAIN	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WPC(OAC)/0000120/1999	BANSIDHAR ROUT	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WPC(OAC)/0000194/1999	SARAT CHANDRA PARIDA	M/S. ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WPC(OAC)/0000219/1999	MAYADHAR PATI	M/S. JATINDRA MOHAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WPC(OAC)/0000220/1999	BIRAKISHORE PRADHAN	M/S. J.M.PATTNAIK	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WPC(OAC)/0000222/1999	STATE OF ODISHA PRAJNA PARAMITA BEHERA VS	M/S. SAKTIDHAR DAS VS	// // 0
274	WPC(OAC)/0000223/1999	STATE OF ODISHA SULABHA MANJARI SETHY VS	M/S. SAKTIDHAR DAS VS	// // 0
275	WPC(OAC)/0000310/1999	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
276	WPC(OAC)/0000659/1998	STATE OF ODISHA KRUSHNA CHANDRA PATNAIK VS	AKSHAYA KUMAR SAHOO VS	// // 0
277	WPC(OAC)/0000662/1998	STATE OF ODISHA MADHUSUDAN PANDA VS	H.M.DHAL VS	// // 0
278	WPC(OAC)/0000668/1998	STATE OF ODISHA SAKUNTALA DEI VS	BUDHADEV ROUSTRAY VS	// // 0
279	WPC(OAC)/0000707/1999	STATE OF ODISHA ARJUN KUMAR MALLICK VS	SOUBHAGYA S. DAS VS	// // 0
280	WPC(OAC)/0000711/1999	STATE OF ODISHA GOURANGA CHARAN BEURA VS	R.K. RATH VS	// // 0
281	WPC(OAC)/0000714/1999	STATE OF ODISHA CHOUDHURY ARABINDA DAS VS	AJIT KUMAR CHOUDHURY VS	// // 0
282	WPC(OAC)/0000715/1999	STATE OF ODISHA RABI NARAYAN MOHAPATRA VS	SRINIVAS MOHANTY VS	// // 0
283	WPC(OAC)/0000730/1999	STATE OF ODISHA BAISHNAB CHARAN MOHANTY VS	C.R. MISRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OAC)/0000772/1999	BRIJLAL KHANDA VS DEPT. OF COMMERCE AND TRANSPORT	M/S P.C ROUT VS	// 0 //
285	WPC(OAC)/0000775/1999	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	M/S J.M MOHANTY VS	// 0 //
286	WPC(OAC)/0000792/2016	BRUNDABAN THANAPATI VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
287	WPC(OAC)/0000848/1999	S. SIMANCHALA DORA VS STATE OF ODISHA	M/S G.ANANDA RAO DORA VS	// 0 //
288	WPC(OAC)/0000858/1999	MADHUR BANARJEE VS STATE OF ODISHA	M/S ROHINI KANTA PATTNAIK VS	// 0 //
289	WPC(OAC)/0000861/1999	BRAJA KISHORE NANDA VS STATE OF ODISHA	M/S B.S MISHRA 2 VS	// 0 //
290	WPC(OAC)/0000863/1999	BIBEKANANDA PRADHAN VS STATE OF ODISHA	M/S BUDHADEV ROUSTRAY VS	// 0 //
291	WPC(OAC)/0000864/1999	KHITISH MISHRA VS STATE OF ODISHA	M/S DEBENDRA NATH NAYAK VS	// 0 //
292	WPC(OAC)/0000866/1999	DAYANIDHI GOUR VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
293	WPC(OAC)/0000874/1999	SIMANCHAL PADHI VS STATE OF ODISHA	M/S R.K PATTNAIK VS	// 0 //
294	WPC(OAC)/0000880/1999	KUSUM LATA LAWRENCE VS STATE OF ODISHA	M/S DINABANDHU MISHRA VS	// 0 //
295	WPC(OAC)/0000889/1999	SURESH CHANDRA SAMANTRAY	M/S ULLAS CH MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/0000903/1999	RADHASHYAM DHAL	M/S. KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WPC(OAC)/0000908/1999	BADAL KUMAR JENA	M/S. PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0000913/1999	ASWINI KUMAR PRADHAN	MR. ULLASH CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0000917/1999	SABITRI ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OAC)/0000922/1999	SIDHARTHA SANKAR PANI	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WPC(OAC)/0000923/1999	AKSHYA KUMAR MOHAPATRA	P.K.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OAC)/0000939/1999	DULAL CHANDRA JENA	D.R.PATTANAYAK	//
		VS	VS	0
		STATE OF OODISHA		//
303	WPC(OAC)/0000940/1999	BIJAY KUMAR DAS	D.R.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OAC)/0000943/1999	GOURAHARI JENA	D.R.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPC(OAC)/0000944/1999	SIBA PRASAD MOHANTA	D.R.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OAC)/0000945/1999	ASHIT KUMAR PRADHAN	D.R.PATTANAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WPC(OAC)/0000947/1999	STATE OF ODISHA SMITA MOHANTI VS	A.S.NAIDU VS	// // ()
308	WPC(OAC)/0000949/1999	STATE OF ODISHA KHAGESWAR ROUT VS	ASWINI KUMAR MISHRA VS	// // ()
309	WPC(OAC)/0000977/1999	STATE OF ODISHA RAJENDRA KUMAR NAYAK VS	R.K.RATH VS	// // ()
310	WPC(OAC)/0000979/1999	EXECUTIVE ENGINEER NILAMANI DAS VS	SAMEER KUMAR DAS VS	// // ()
311	WPC(OAC)/0000987/1999	STATE OF ODISHA BISWAKALYANI KAR VS	GOKULANANDA PADHI VS	// // ()
312	WPC(OAC)/0000997/1999	STATE OF ODISHA BIRANCHI KUMAR MOHARANA VS	A.K.MISHRA VS	// // ()
313	WPC(OAC)/0001005/1999	STATE OF ODISHA SURENDRA KUMAR SABAR VS	H.M.DHAL VS	// // ()
314	WPC(OAC)/0001006/1999	DIRECTOR,ELEMENTARY EDUCATION DURJODHAN HARIJAN VS	H.M.DHAL VS	// // ()
315	WPC(OAC)/0001007/1999	DIRECTOR,ELEMENTARY EDUCATION KHAGESWAR SABAR VS	H.M.DHAL VS	// // ()
316	WPC(OAC)/0001236/1999	DIRECTOR,ELEMENTARY EDUCATION GIRIJA PRASAD MOHANTY VS	GAJENDRA ROUT VS	// // ()
317	WPC(OAC)/0001237/1999	STATE OF ODISHA KEDAR KUMAR PATNAIK VS	M/S SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WPC(OAC)/0001241/1999	CHITTARANJAN SWAIN VS STATE OF ODISHA	M/S B.K PATTNAIK VS	// 0 //
319	WPC(OAC)/0001243/1999	MD. DABBIRUDDIN AHMED VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
320	WPC(OAC)/0001244/1999	SHRABANI MISHRA VS STATE OF ODISHA	M/S BISWA BIHARI MOHANTY VS	// 0 //
321	WPC(OAC)/0001247/1999	MALATI PRADHAN VS STATE OF ODISHA	M/S M.R MOHANTY VS	// 0 //
322	WPC(OAC)/0001250/1999	PRASANTA KUMAR PATTNAIK VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
323	WPC(OAC)/0001267/1999	ASHOK KUMAR DAS VS STATE OF ODISHA	M/S SACHIDANANDA SAHOO VS	// 0 //
324	WPC(OAC)/0001272/1999	SHIVAJI SINGH @JEE VS STATE OF ODISHA	M/S SANJIB SWAIN VS	// 0 //
325	WPC(OAC)/0001276/1999	ANIRUDHA DAS VS STATE OF ODISHA	M/S DEBI PRASAD DHAL VS	// 0 //
326	WPC(OAC)/0001283/1999	SANTOSH KUMAR DAS VS STATE OF ODISHA	D.P SARANGI VS	// 0 //
327	WPC(OAC)/0001284/1999	RAJENDRA ANUGULIA VS STATE OF ODISHA	D.P SARANGI VS	// 0 //
328	WPC(OAC)/0001370/1998	GHANASHYAM MOHAPATRA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
329	WPC(OAC)/0001378/1999	SINDHU KHATEI	PRAFULLA KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0001379/1999	GAJENDRA PRASAD MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0001383/1999	PRAFULLA KUMAR PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WPC(OAC)/0001389/1999	MANOJ KUMAR JENA	B.R.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WPC(OAC)/0001390/1999	HARIHER DORA	B.R.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OAC)/0001394/1999	PRASANTA KUMAR BEHERA	M/S S.N. BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WPC(OAC)/0001395/1999	HRUDANANDA SAHU	M/S G.S NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
336	WPC(OAC)/0001406/1999	PRAFULLA KUMAR KAR	SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WPC(OAC)/0001412/1999	SATYAJIYT DAS	A.S.NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OAC)/0001413/1999	RUDRANARAYAN ACHARYA	A.S.NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPC(OAC)/0001424/1999	GOUTAM CHARAN SAHOO	BRAJA KISHORE KAR	//
		VS	VS	0
		DIRECTOR SOIL CONSERVATION		//
340	WPC(OAC)/0001430/1999	SNEHASISH ROUT	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		STATE OF ODISHA		//
341	WPC(OAC)/0001434/1999	SANJEEB KUMAR BHADRA	JAYDEV SENGUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
342	WPC(OAC)/0001439/1998	KONDHO PUJARI	M/S C.A. RAO	//
		VS	VS	0
		STATE OF ODISHA		//
343	WPC(OAC)/0001442/1999	SARAT KUMAR BEHERA	SRINIVAS MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
344	WPC(OAC)/0001447/1999	BANIKA BEHERA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
345	WPC(OAC)/0001452/1999	PRADIPTA KUMAR MOHANTY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
346	WPC(OAC)/0001456/1999	BASANTA KUMAR BAL	R.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
347	WPC(OAC)/0001459/1999	SRIDHARA RANA	BIBUDHENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
348	WPC(OAC)/0001467/1999	BUDDHIMAN ROUT		//
		VS	VS	0
		STATE OF ODISHA		//
349	WPC(OAC)/0001479/1999	PANCHANAN SAHOO	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
350	WPC(OAC)/0001481/1999	RUSHI KUMARI GAYATRI DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
351	WPC(OAC)/0001498/1999	AKHILA RANJAN NAYAK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WPC(OAC)/0001500/1999	SADASIBA GAHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
353	WPC(OAC)/0001501/1999	SATYABHUSAN PATTNAIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
354	WPC(OAC)/0001506/1999	MANJULATA SENAPATI VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
355	WPC(OAC)/0001507/1999	BANA BIHARI MISHRA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
356	WPC(OAC)/0001515/1999	UADAYANATH MOHANTA VS STATE OF ODISHA	S.N. BISWAL VS	// 0 //
357	WPC(OAC)/0001620/1999	KAMALESH DUTTA VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
358	WPC(OAC)/0001797/1999	TAPASWINI PATTNAIK VS STATE OF ODISHA	M/S S. MISHRA 1 VS	// 0 //
359	WPC(OAC)/0001873/1999	DILLIP KUMAR BISI VS STATE OF ODISHA	M/S BASUDEV PUJARI VS	// 0 //
360	WPC(OAC)/0001874/1999	SUSIL DEVI SABAR VS STATE OF ODISHA	M/S KISHORE JENA VS	// 0 //
361	WPC(OAC)/0001875/1999	NARAYAN DORA VS STATE OF ODISHA	M/S AKSHYAY KUMAR DORA VS	// 0 //
362	WPC(OAC)/0001877/1999	CHHATISH NAIK VS STATE OF ODISHA	M/S TAPAN KUMAR MANDAL VS	// 0 //
363	WPC(OAC)/0001903/1999	MADHUSUDAN SARANGI	M/S S.K. SWAIN	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		REVENUE, SECRETARIATE BUILDING		//
364	WPC(OAC)/0002024/2018	PURNA CHANDRA GOCCHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0002077/1999	ANIL KUMAR CHHANDA	M/S ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0002091/1999	HARI PRASAD VERMA	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0002119/1999	DIBESH CHANDRA DHIR	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0002128/1999	HARAPRASAD MISHRA	M/S AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0002143/1999	CHAITANYA SWAIN	M/S J.K MISHRA	//
		VS	VS	0
		DEPT. OF WATER RESOURCES		//
370	WPC(OAC)/0002145/1999	DIPAK KUMAR SWAIN	M/S ASHOK KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WPC(OAC)/0002151/1999	KAILASH CHANDRA MOHARANA	M/S SHASI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OAC)/0002152/1999	BANSHIDHAR MISHRA	M/S SUKANATA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0002156/1999	JYOSTNA KUMARI MOHANTY	M/S G.N PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0002273/1999	MUKUNDRA KUMAR NAIK	M/S RAJENDRA KUMAR PRADHAN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WPC(OAC)/0002274/1999	STATE OF ODISHA SAMITA ACHRAYA VS	M/S BUDHADEV ROUTRAY VS	// // 0
376	WPC(OAC)/0002276/1999	STATE OF ODISHA ISWAR CHANDRA PRADHAN VS	M/S ASWINI KUMAR MISHRA VS	// // 0
377	WPC(OAC)/0002280/1999	STATE OF ODISHA AJAY KUMAR SETHY VS	M/S S.B JENA VS	// // 0
378	WPC(OAC)/0002281/1999	STATE OF ODISHA DR. U.K SATAPATHY VS	M/S AWSINI KUMAR MISHRA VS	// // 0
379	WPC(OAC)/0002287/1999	STATE OF ODISHA SRI AKSHAY KUMAR SAHA VS	M/S JAYANT KUMAR RATH VS	// // 0
380	WPC(OAC)/0002290/1999	STATE OF ODISHA SIVA DURGA PRASAD KHADANGA VS	M/S KALI PRASANNA MISRA VS	// // 0
381	WPC(OAC)/0002307/1999	STATE OF ODISHA SMT. NIRUPAMA BISWAL VS	M/S BRAJA DHOR DAGARA VS	// // 0
382	WPC(OAC)/0002606/1999	STATE OF ODISHA RADHASHYAM NAIK VS	M/S GOPABANDHU DASH VS	// // 0
383	WPC(OAC)/0002696/1999	STATE OF ODISHA AKHAYA KUMAR PANDA VS	M/S DHULIRAM PATTNAYAK VS	// // 0
384	WPC(OAC)/0002760/1999	STATE OF ODISHA JAMINI BARIHA VS	M/S S.C. PANI VS	// // 0
385	WPC(OAC)/0002761/1999	STATE OF ODISHA ACHYUTANANDA NANDIGHOSH VS STATE OF ODISHA	M/S S.C. PANI VS	// // 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	WPC(OAC)/0002762/1999	RAMESH CH. BISAGAR VS STATE OF ODISHA	M/S S.C. PANI VS	// 0 //
387	WPC(OAC)/0002763/1999	NIRANJAN SAGAR VS STATE OF ODISHA	M/S S.C. PANI VS	// 0 //
388	WPC(OAC)/0002764/1999	HEMANTA KUMAR CHHURA VS STATE OF ODISHA	M/S S.C. PANI VS	// 0 //
389	WPC(OAC)/0002771/1999	SHAKUNTALA MOHANTY VS STATE OF ODISHA	M/S ALEKH CHANDRA MOHANTY VS	// 0 //
390	WPC(OAC)/0002772/1999	ARABINDAKHYA PUJARI VS STATE OF ODISHA	M/S RAJESH MOHANTY VS	// 0 //
391	WPC(OAC)/0003226/1997	GURUDATTA PATTANAIAK VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
392	WPC(OAC)/0003227/1997	GOKULANANDA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
393	WPC(OAC)/0003229/1997	BANSIDHAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
394	WPC(OAC)/0003252/1997	MAYADHAR MALLICK VS STATE OF ODISHA	G.K.MOHANTY VS	// 0 //
395	WPC(OAC)/0003279/1997	GOURANGA CHARAN SAHU VS STATE OF ODISHA	GOUTAM MUKHERJI VS	// 0 //
396	CONTC(CPC)/0000295/1999	DAMODAR DEBATA VS KRISHNA CHANDRA MAJHI,I/C DISTRICT INSPECTOR OF SCHOOLS,ANANDAPUR	KAILASH CHANDRA KAR VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :13/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	69/2021 JCRLA/89/2019	GAYADHAR NAYAK-MP	M/S.DEBADIPTA PANIGRAHI (MR.CHITTA RANJAN SAHOO)
2	70/2021 JCRLA/14/2017	SARAT MUNDA-MP	MISS MOHESWATA SAHOO
3	136/2021 RPFAM/212/2017	SK.WAZEER AHMED-MP	MS.SK.ZAFARULLA
4	175/2021 RVWPET/171/2021	LAXMINARAYAN DEV @SATYANARAYAN DEV BIJE-MP	NIRMAL CHANDRA MOHANTY
5	176/2021 RVWPET/172/2021	MAHANT RAGHUBIR DAS-MP	NIRMAL CHANDRA MOHANTY
6	177/2021 RVWPET/172/2021	MAHANT RAGHUBIR DAS-MP	NIRMAL CHANDRA MOHANTY
7	198/2021 CRLMP/1606/2021	BANAMALI NAYAK-MP	BINODA KUMAR MISHRA
8	320/2021 TRP(C)/282/2021	KABITA BEHERA-MP	ASHOK KUMAR SWAIN(1)
9	363/2021 CONTC/4390/2021	NIRANJAN PANDEY-MP	M/S.PRANAB KU.PASAYAT
10	364/2021 CONTC/4389/2021	LINGARAJ REDDY-MP	M/S.PRANAB KU.PASAYAT
11	450/2021 WPC(OA)/2104/2019	BIJAYA KETAN JENA-MP	G.P.PATNAIK
12	459/2021 CMP/476/2021	AMAN KUMAR LODHA-MP	SANJEEV UDGATA
13	460/2021 CMP/477/2021	AMAN KUMAR LODHA-MP	SANJEEV UDGATA
14	461/2021 CMP/478/2021	P.AMARENDRA SENAPATI-MP	TANMAY MISHRA
15	462/2021 CMP/479/2021	M/S KAYPEE ENTERPRISES MINER OWNER THAKURANI	DR. B. N. MISHRA, DR. P. P. PRASANTA KUMAR AHLUWALIA
16	464/2021 CMP/1386/2019	A.BHIMA RAO-MP	JAGAJIT PANDA
17	486/2021 CRLREV/338/2021	SUBASH JENA @ SIBA-MP	GIRISH CHANDRA SAHU
18	487/2021 CRLREV/338/2021	SUBASH JENA @ SIBA-MP	GIRISH CHANDRA SAHU
19	488/2021 CRLREV/381/2014	RADHA SWAIN-MP	M/S.TRILOCHAN NANDA
20	489/2021 CRLREV/244/2021	MANOJ KUMAR NAYAK-MP	LINGARAJ MOHANTY
21	490/2021 CRLREV/339/2021	SIBA PRASAD PANI-MP	SANKAR PRASAD PANI
22	491/2021 CRLREV/339/2021	SIBA PRASAD PANI-MP	SANKAR PRASAD PANI
23	603/2021 WPC(OAC)/2128/1999	HARAPRASAD MISHRA-MP	M/S AGASTI KANUNGO
24	604/2021 WPC(OAC)/3172/2018	DR.AMBUJA SATPATHY-MP	M/S.MANOJ KUMAR MISHRA
25	605/2021 WPC(OAC)/2119/1999	DIBESH CHANDRA DHIR-MP	M/S ULLASH CHANDRA MOHANTY
26	607/2021	JYOTI LAXMI DEL-MP	M/S SAKHIDHAR DAS

27	WPC(OAC)/90/1999 608/2021	SUDHAKAR DASH-MP	S.DAS
28	WPC(OAC)/89/1999 609/2021	BRAJA KISHORE NANDA-MP	M/S B.S MISHRA 2
29	WPC(OAC)/861/1999 610/2021	DR. U.K SATAPATHY-MP	M/S AWSINI KUMAR MISHRA
30	WPC(OAC)/2281/1999 611/2021	SMT. NIRUPAMA BISWAL-MP	M/S BRAJA DHOR DAGARA
31	WPC(OAC)/2307/1999 612/2021	JYOTISH CHANDRA BISWAL-MP	PRASANNA KUMAR BHUYAN
32	WPC(OAC)/96/1999 613/2021	DAMAYANTI PANI-MP	JAYANT KUMAR RATH
33	WPC(OAC)/1044/1998 614/2021	DAMAYANTI PANI-MP	JAYANT KUMAR RATH
34	WPC(OAC)/1044/1998 615/2021	SANATAN NAYAK-MP	JAYANT KUMAR RATH
35	WPC(OAC)/1043/1998 616/2021	SANATAN NAYAK-MP	JAYANT KUMAR RATH
36	WPC(OAC)/1043/1998 617/2021	GHANASHYAM MOHAPATRA-MP	ASWINI KUMAR MISHRA
37	WPC(OAC)/1370/1998 618/2021	BIRANCHI KUMAR MOHARANA-MP	A.K.MISHRA
38	WPC(OAC)/997/1999 619/2021	BIRANCHI KUMAR MOHARANA-MP	A.K.MISHRA
39	WPC(OAC)/997/1999 747/2021	THE DIVISIONAL MANAGER, D.O. 1, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
40	MACA/492/2020 748/2021	M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	M/S KARUNAKAR DAS,B.DAS,S.DAS,S.DAS
41	MACA/146/2021 856/2021	PRADEEP MOHANTY @ BABAJI MOHANTY-MP	PARTHA SARATHI NAYAK
42	CRLA/471/2021 857/2021	PRADEEP MOHANTY @ BABAJI MOHANTY-MP	PARTHA SARATHI NAYAK
43	CRLA/471/2021 858/2021	PURNA CHANDRA MOHANTA-MP	M/S.JAGAJIT PANDA
44	CRLA/735/2017 859/2021	SRIBACHHA BEHERA-MP	ASUTOSH TRIPATHY
45	CRLA/139/2021 860/2021	ANTARYAMI NAYAK-MP	ASUTOSH TRIPATHY
46	CRLA/596/2020 976/2021	BABULA SENAPATI-MP	TRILOCHAN NANDA
47	BLAPL/4534/2021 1743/2021	MANAGEMENT OF THE BAHADAJHOLA SERVICE COOPERATIVE SOCIETY-MP	
48	WA/714/2021 1744/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
49	WA/527/2021 1745/2021	KULAMANI PATEL-MP	BIRAJA PRASANNA SATAPATHY
50	WA/715/2021 13002/2021	KULAMANI MAHANTA-MP	SUSHANTA KUMAR MISHRA
51	WP(C)/28217/2021 13003/2021	KABITA MOHANTA-MP	SUSHANTA KUMAR MISHRA
52	WP(C)/28218/2021 13004/2021	VISHAL FERRO ALLOYS PVT. LTD.-MP	AVIJIT PATNAIK
53	WP(C)/25665/2021 13005/2021	SASMITA MOHAPATRA-MP	SUBHADUTTA ROUSTRAY
54	WP(C)/28220/2021 13006/2021	DEBASHISH MAHANTA-MP	SUBHADUTTA ROUSTRAY
55	WP(C)/28221/2021 13007/2021	SAGAR KUMAR BEHERA-MP	SUBHADUTTA ROUSTRAY
56	WP(C)/28222/2021 13008/2021	RAJKUMAR PARIDA-MP	SAMVIT MOHANTY
57	WP(C)/28223/2021 13009/2021	PURNA CHANDRA DAS-MP	KUNAL KUMAR SWAIN
	WP(C)/28226/2021		

58	13010/2021 WP(C)/28228/2021	SHABANA AZME-MP	KUNAL KUMAR SWAIN
59	13011/2021 WP(C)/28229/2021	YUGANTAR NAYAK-MP	SASWAT DAS
60	13012/2021 WP(C)/28230/2021	PADMABATI GHADEI-MP	JYOTIRMAYA GUPTA
61	13013/2021 WP(C)/28231/2021	SRIMAN ARIPT MOHANTY-MP	RUDRA PRASAD KAR
62	13014/2021 WP(C)/28232/2021	M/S. JSW STEELS LTD.-MP	SATYA SMRUTI MOHANTY
63	13015/2021 WP(C)/28234/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
64	13016/2021 WP(C)/28234/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
65	13017/2021 WP(C)/28236/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
66	13018/2021 WP(C)/28235/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL, (S AND ME)
67	13019/2021 WP(C)/28236/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
68	13020/2021 WP(C)/28235/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL, (S AND ME)
69	13021/2021 WP(C)/28237/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
70	13022/2021 WP(C)/28237/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
71	13023/2021 WP(C)/28238/2021	M/S. BPCL-MP	S.D.DAS
72	13024/2021 WP(C)/28240/2021	BIJAYA KUMAR TANDI-MP	SABYASACHI MISHRA
73	13025/2021 WP(C)/24199/2021	RAJENDRA PATRA-MP	BIPLABA P.B.BAHALI
74	13026/2021 WP(C)/28249/2021	BIKASH MISHRA-MP	SASWAT DAS
75	13027/2021 WP(C)/28256/2021	SARAT CHANDRA PARICHHA-MP	LAXMI KANTA MOHANTY
76	13028/2021 WP(C)/28258/2021	DINESH KUMAR NAYAK-MP	BIRAJA PRASANNA DAS
77	13029/2021 WP(C)/28261/2021	SOMANATH SAHOO-MP	BIRAJA PRASANNA DAS
78	13030/2021 WP(C)/1440/2019	JANARDAN MAHANTA-MP	M/S.PRAFULLA KUMAR RATH
79	13031/2021 WP(C)/1441/2019	PADMABATI MAHANTA-MP	M/S.PRAFULLA KUMAR RATH
80	13032/2021 WP(C)/28263/2021	ASHOK KUMAR SAHU-MP	BIRAJA PRASANNA DAS
81	13033/2021 WP(C)/4975/2019	TAGA MUNDA-MP	M/S.PRAFULLA KUMAR RATH
82	13034/2021 WP(C)/4980/2019	SAMBARI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
83	13035/2021 WP(C)/28265/2021	KARUNAKAR MOHANTY-MP	PRASANNA KUMAR MISHRA
84	13036/2021 WP(C)/28266/2021	NIRUPAMA NAYAK-MP	DINESH KUMAR PANDA
85	13037/2021 WP(C)/28267/2021	RAJESWARI BISOI @ RAJESWARI MAHABISOI-MP	PRASANNA KUMAR MISHRA
86	13038/2021 WP(C)/28267/2021	RAJESWARI BISOI @ RAJESWARI MAHABISOI-MP	PRASANNA KUMAR MISHRA
87	13039/2021 WP(C)/28268/2021	SUSANTA BEHERA-MP	SRIKANTA MAHUNTA
88	13040/2021 WP(C)/28269/2021	JANGYADUTTA BEHERA-MP	SRIKANTA MAHUNTA
89	13041/2021	DINAKRUSNA MOHANTA-MP	SRIKANTA MAHUNTA

90	WP(C)/28270/2021 13042/2021	RAJESH KUMAR GIRI-MP	SRIKANTA MAHUNTA
91	WP(C)/28271/2021 13043/2021	SARADA PRASAD DASH-MP	AMIT PRASAD BOSE
92	WP(C)/27983/2021 13044/2021	SWARUPA SUBHADARSHANI DUTTA-MP	SRIKANTA MAHUNTA
93	WP(C)/28272/2021 13045/2021	SURYAKANTA KARAN-MP	AMIT PRASAD BOSE
94	WP(C)/28273/2021 13046/2021	PRAGATI MOHAPATRA-MP	BIJAYA KUMAR DASH
95	WP(C)/28274/2021 13047/2021	PRAGATI MOHAPATRA-MP	BIJAYA KUMAR DASH
96	WP(C)/28275/2021 13048/2021	CLAIM REVIEW COMMITTEE-MP	ANUPAM DASH
97	WP(C)/28276/2021 13049/2021	SIBANI SAMANTA-MP	ASHOK DAS
98	WP(C)/28278/2021 13050/2021	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MANOJ KUMAR MOHANTY
99	WP(C)/7469/2017 13051/2021	GITARANI DAS-MP	MANOJ KUMAR MOHANTY
100	WP(C)/28280/2021 13052/2021	AJITI KUMAR SAHOO-MP	SUKANTA KUMAR DALAI
101	WP(C)/28283/2021 13053/2021	ABHAYA KUMAR SWAIN-MP	BAMADEV BARAL
102	WP(C)/6650/2021 13054/2021	M/S SHAKTI STONE CRUSHER-MP	SIDHARTH PRASAD DAS
103	WP(C)/28284/2021 13055/2021	NANDA INFRA CONSTRUCTION PVT.LTD.-MP	M/S.KAMAL BEHARI PANDA
104	WP(C)/14022/2018 13056/2021	NANDA INFRA CONSTRUCTION PVT.LTD.-MP	M/S.KAMAL BEHARI PANDA
105	WP(C)/14022/2018 13057/2021	RADHAKANTA SAHOO-MP	SUKANTA KUMAR DALAI
106	WP(C)/26354/2021 13058/2021	RAMAN RANJAN SAHU-MP	SUKANTA KUMAR DALAI
107	WP(C)/25971/2021 13060/2021	PRIYADARSHINEE TRIPATHY-MP	SIDDHARTH PRASAD MISHRA
108	WP(C)/28289/2021 13061/2021	SRI JAGANNATH HIGHER SECONDARY SCHOOL, RAMBHADRA	BIBHANI SANKAR TRIPATHY 1
109	WP(C)/28145/2021 13062/2021	ARUN KUMAR MAJHI-MP	SIDDHARTH PRASAD MISHRA
110	WP(C)/28292/2021 13063/2021	GOLAKHA CHANDRA MOHANTY-MP	ASHOK KUMAR BEHERA
111	WP(C)/26153/2021 13064/2021	BISWANATH BEHERA-MP	BIBHU PRASAD DAS
112	WP(C)/26362/2021 13065/2021	ORISSA STATE FINANCIAL CORPORATION-MP	AMITAV DAS
113	WP(C)/28301/2021 13066/2021	DEBAMRUTA SAHOO-MP	OMKAR DEVDAS
114	WP(C)/28303/2021 13067/2021	DEBAMRUTA SAHOO-MP	OMKAR DEVDAS
115	WP(C)/28303/2021 13068/2021	SABITRI NAYAK-MP	SUBRATA PANDA
116	WP(C)/28305/2021 13069/2021	SARAT CHANDRA BEHERA-MP	SUBHADUTTA ROURAY
117	WP(C)/28306/2021 13070/2021	BANISHREE PATTANAIK-MP	SIDDHARTH PRASAD MISHRA
118	WP(C)/28309/2021 13071/2021	SUDARSAN MALIK-MP	SUBHRANSU BHUSAN MOHANTY
119	WP(C)/28311/2021 13072/2021	KAILASH CHANDRA SAMANTRAY-MP	BIRAJA PRASANNA SATAPATHY
120	WP(C)/28314/2021 13073/2021	ANUP CHANDRA MOHANTY-MP	ASHOK KUMAR SWAIN
	WP(C)/28315/2021		

121	13074/2021 WP(C)/20002/2020	DR.ALOK PRASAD DAS-MP	RAJJEET ROY
122	13075/2021 WP(C)/28316/2021	NARAYAN CHANDRA MOHANTY-MP	ASHOK KUMAR SWAIN
123	13076/2021 WP(C)/6682/2020	NATABAR PANDA-MP	SIDHESWAR MALLIK
124	13077/2021 WP(C)/28317/2021	GANDHARBA PANDA-MP	ASIT KUMAR JENA
125	13078/2021 WP(C)/28318/2021	RADHAMANI LENKA-MP	ALOK KUMAR PANDA
126	13079/2021 WP(C)/28319/2021	KAMALA CHHATOI-MP	ALOK KUMAR PANDA
127	13080/2021 WP(C)/28319/2021	KAMALA CHHATOI-MP	ALOK KUMAR PANDA
128	13081/2021 WP(C)/28312/2021	BARSHA PANDA-MP	KRUSHNA CHANDRA RATHA
129	13082/2021 WP(C)/28320/2021	SANTOSH KUMAR PATTANAİK-MP	ALOK KUMAR PANDA
130	13083/2021 WP(C)/28320/2021	SANTOSH KUMAR PATTANAİK-MP	ALOK KUMAR PANDA
131	13084/2021 WP(C)/28322/2021	SEBATI MANTRI-MP	BIJAY KUMAR JENA
132	13085/2021 WP(C)/28323/2021	SEKH. KADIR-MP	JYOTIRMAYA SAHOO
133	13086/2021 WP(C)/28324/2021	KALPANA BEHERA-MP	DUSHMANTA SAHOO
134	13087/2021 WP(C)/28326/2021	DR.SASMITA MISHRA-MP	V.NARASINGH
135	13088/2021 WP(C)/28326/2021	DR.SASMITA MISHRA-MP	V.NARASINGH
136	13089/2021 WP(C)/28321/2021	MANGULI PRADHAN-MP	
137	362/2021 CONTC/4938/2021	CHANDRABHANU MISHRA-MP	AUROVINDA MOHANTY
138	463/2021 CMP/591/2020	SUBASINI BEHERA-MP	
139	606/2021 WPC(OAC)/716/1999	DEBEDRANATH DAS-MP	
140	620/2021 WPC(OAC)/2410/1998	MADAN MANTRY-MP	
141	974/2021 BLAPL/1125/2021	BIKU @ KRUTIBASH PAIKRAY-MP	
142	975/2021 BLAPL/3699/2021	SABITA GAMANGO-MP	
143	1058/2021 ABLAPL/8153/2019	JITENDRA BISWAL-MP	
144	1059/2021 ABLAPL/11928/2019	SABUEDIN SAHA-MP	
145	1060/2021 ABLAPL/6173/2018	MALLA VIJAYA PRASAD-MP	
146	1061/2021 ABLAPL/6174/2018	MALLA ARUNA KUMARI-MP	
147	13059/2021 WP(C)/22577/2021	NARENDRA KUMAR GUPTA-MP	